

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
MAYA CONSTRUCTION COMPANY PRIVATE LIMITED OPERATING IN BUSINESS OF
CANAL CONSTRUCTION AND ROAD AND EARTHWORK AT 31-32 PRITHVI PARK
SHOPING CENTER HARIVILA ROAD, PARSHAWNATH TOWNSHIP, NEW NARODA,
AHMEDABAD, GUJARAT, INDIA, 382346**

(Under sub-regulation (1) of Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MAYA CONSTRUCTION COMPANY PRIVATE LIMITED (Under CIRP) CIN: U45201GJ2004PTC062612 PAN: AADCM9350P
2.	Address of the registered office	31-32 Prithvi Park Shoping Center Harivila Road, Parshawnath Township, New Naroda, Ahmedabad, Gujarat, India, 382346
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	31-32 Prithvi Park Shoping Center Harivila Road, Parshawnath Township, New Naroda, Ahmedabad, Gujarat, India, 382346
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	INR 14.52 Crore (as per the last available audited balance sheet as on 31.03.2022)
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	All the details are available at the office of the Resolution Professional and can be sought by sending mail at mayacons.cirp@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing at: mayacons.cirp@gmail.com
10.	Last date for receipt of expression of interest	21 st September, 2025
11.	Date of issue of provisional list of prospective resolution applicants	01 st October, 2025
12.	Last date for submission of objections to provisional list	06 th October, 2025
13.	Date of issue of final list of prospective resolution applicants	16 th October, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21 st October, 2025
15.	Last date for submission of resolution plans	20 th November, 2025
16.	Process email id to submit Expression of Interest	mayacons.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Yes CD is MSME having Registration number: UDYAM-GJ-01-0071237

Note:

*This Form – G is subject to the exclusion / extension/ extra time being granted by the Hon’ble National Company Law Tribunal (“NCLT”) or competent authority with respect to period of corporate insolvency resolution process, application for which is being made.

Date: - 06th September, 2025
Place: - Ahmedabad

IP Dharmendra Dhelariya
Resolution Professional
Maya Construction Company Private Limited
(Company undergoing Corporate Insolvency Resolution Process)
Email: mayacons.cirp@gmail.com
IP Registration No.: IBBI/IPA-001/IP-00251/2017-2018/10480
AFA Number: AA1/10480/02/300626/108340
AFA valid upto 30/06/2026